

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00923/2019

Jabalpur, this Wednesday, the 08th day of January, 2020

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Sunil Kumar Soni, S/o Shri Baijnath Soni, aged about 41 years, Principal Kendriya Vidyalaya; Permanent R/o 46, Professor Colony, Karmeta, Jabalpur (M.P) **-Applicant**

(By Advocate – Ms. Shefali Bhagwatkar, proxy counsel of Shri Manoj Sharma)

V e r s u s

1. Union of India through it's Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi – 110016.
2. Chairman, Vidyalaya Management Committee, Kendriya Vidyalaya, Jayant, Distt. Singrauli (M.P) – 486890.

-Respondents

(By Advocate – Shri Akshay Khandelwal, proxy counsel of Shri Pankaj Dubey)

O R D E R (O R A L)

By Navin Tandon, AM.

The applicant has filed MA No.200/1518/2019 praying for withdrawal of the Original Application as the relief claimed in the O.A has been granted to the applicant.

2. The O.A is accordingly disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member